

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 848 of 2019

IN THE MATTER OF:

Deepakk Kumar

....Appellant

Vs.

Phoenix ARC Pvt. Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Dilip Singh, Advocate

**For Respondents: Mr. Suresh Dutt Dobhal and Ms. Sonaakshi
Dhiman, Advocates for R-1.**

Mr. Goutham Shivshankar, Advocate for RP.

ORDER

17.02.2020: Heard both sides. **Judgment is Reserved.**

The Learned Counsels for the respective parties are directed to file written submissions, containing not more than three pages, by 24th February, 2020.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn